GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2282 TO BE ANSWERED ON 06.05.2016

COMMITTEE ON WOMEN SAFETY

2282. SHRI PANKAJ CHAUDHARY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Government has constituted any committee on women safety for the benefit of women who are victims of molestation;

(b) if so, the composition and terms of reference thereof;

(c) whether the said committee has submitted its report to the Government;

(d) if so, the details thereof indicating the recommendations made by it and the follow-up action taken by the Government thereon; and

(e) if not, the time by which the committee is likely to submit its report?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) No madam.

(b) to (e) In view of (a) does not arise.
